

[*Translation*]

**Persons died by Falling into Cutters
and Manholes**

2372 SHRI RAM TAHAL CH-
OUDHARY
DR ASIM BALA

Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the number of persons died of falling into drains and manholes in Delhi during the last three years,

(b) the efforts made by the Government to check such mishaps, and

(c) the action taken so far against the persons found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM) (a) According to the latest information compiled by M C D 12 deaths have been reported during the last three years from 7 4 1987 to 13 4 91 on account of accidental fall in the uncovered manholes

(b) The N D M C has given instructions to the maintenance as well conservancy staff to exercise greater vigil In order to reduce pilferage of cost iron manhole covers steel fibre reinforced covers are being used THE M C D & D D A have reported that necessary instructions have already been given to the field staff to ensure that uncovered manholes are covered/replaced as soon as it is reported by any authority or person

(c) The MCD has reported that action was initiated against the following officials due to negligence of duty

- (i) Sh Charan Singh, N E (Drainage)
- (ii) Sh Vinod Kumar, J E (Civil)
- (iii) Sh Raghbir Dabbas, Sanitary Inspector

(iv) Sh Ram Kishan, Asstt Sanitary Inspector

(v) Sh Kuldeep, Safai Karamchari

Scheme for pedestrians in Delhi

2374 SHRI PRABHU DAYAL KATH-
ERIA
SHRI BALRAJ PASSI
SHRI SANTOSH KUMAR
GANGWAR
SHRI RAMKRISHANA
KUSMARIA

Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether the Government propose to formulate any scheme to allow only Pedestrians in Connaught Place area of Delhi,

(b) if so, the details thereof, and

(c) the steps the Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M ARUNACHALAM) (a) to (c) The New Delhi Municipal Committee have informed that a scheme for the overall rejuvenation of Connaught Place area has been formulated This comprehensive scheme involves beautification of area, construction of subways, creation of pedestrians pathways, construction of multi-tier parking, provision of additional public conveniences, discouraging traffic passing through Connaught Place improvement of major radial roads, reduction of air and noise pollution levels, decongesting Connaught Place especially the inner circle of vehicular traffic, closing of inner circle road to vehicular traffic and pedestrian station Facilities for pedestrians is one of the components of the scheme

M/S PITES, a Government of India Organisation was also asked to prepare a comprehensive report on pedestrian movement in Connaught Place area The final report is still awaited Further steps in this

regard will be taken by the NDMC on receipt of report from M/S RITES and the report of the Committee set up by it

under compulsory licensing. Investment in these industries require Government's approval

Foreign Investments

2375 SHRI RAM PUJAN PATEL
SHRIR SURENDERREDDY

Will the PRIME MINISTER be pleased to state

(a) whether the Government have taken or propose to take some steps as a safe guard against foreign enterprises achieving strategic control of the economy as a result of the Government's policy of liberalised foreign investments

(b) if so the details thereof and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF P J KURIEN) (a) to (c) As per the Statement on Industrial Policy laid on the Table of the Lok Sabha on July 24 1991 areas of strategic concern for the country are either reserved for the public sector or have been placed

Industrial Licences to States

2376 SHRI SIMON MARANDI Will the PRIME MINISTER be pleased to state

(a) the total number of application for industrial licences received and the number of industrial licences issued during the year 1989 90, 1990 91 and 1991 92 till date and the number of applications cancelled during the said period and total number of cases pending with the Government Statewise and

(b) the reasons for not issuing licences to them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF P J KURIEN) (a) and (b) The total number of applications for Industrial Licence received number of approvals (ILs/LOIs) issued number of applications rejected and the total number of applications pending are indicated in the statements enclosed